

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 201  
IB-625/ND/2017

**IN THE MATTER OF:**  
**Indus Container Lines Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**Geo Express Pvt. Ltd.**

**...RESPONDENT**

**Section**  
**Under Section 7 of IBC**

**Order delivered on 19.10.2020**

**Coram:**  
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**  
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Ex-director**  
**For the Liquidator**

**:Mr. Shivam, Adv.**  
**:Mr. Shivanshu Kumar, Adv.**  
**alongwith Mr. Ajit Kumar,**  
**Liquidator.**

**ORDER**

**IA No. 546/2018**

Heard the submissions made by the applicant. The proxy counsel for the non-applicant has prayed for time as the main counsel is not available today, therefore post the matter to 28.10.2020.

-s d-

**(V.K. Subburaj)**  
**Member (T)**

-s d-

**(P.S.N. Prasad)**  
**Member(J)**

(Anjula)